

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FABAPPS DIGITAL PRIVATE LIMITED**

1	Name Of Corporate Person	Fabapps Digital Private Limited
2	Date of Incorporation of Corporate Person	26 th November, 2021
3	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Kanpur
4	Corporate identity number / limited liability identity number of Corporate Person	U72900UP2021PTC156050
5	Address of the registered office and principal office (if any) of Corporate Person	Fourth Floor, Halwasiya Court, Hazratganj, Lucknow, Lucknow, Uttar Pradesh, India, 226001
6	Liquidation commencement date of Corporate Person	15 th March, 2024
7	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Anang Kumar Shandilya Registered Address: Office No. 143, Vardhman Sunrise Plaza, Vasundhara Enclave, National Capital Territory of Delhi-110096; Communication Address: 2 nd Floor, Moolchand Towers, I-Block, Sector-22, Noida -201301; Email: vl.fabapps@gmail.com Mob: 9711914380 Reg. No.: IBBI/IPA-002/IP-N00882/2019-20/12826
8	Last date for submission of claims	13 th April, 2024

Notice is hereby given that **Fabapps Digital Private Limited** has commenced voluntary liquidation on **15th March, 2024**.

The stakeholders of **Fabapps Digital Private Limited** are hereby called upon to submit a proof of their claims, on or before **13th April, 2024**, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Anang Kumar Shandilya
IBBI/IPA-002/IP-N00882/2019-20/12826
20th March, 2024
Noida, Uttar Pradesh

